

that will use earth-orbiting satellites with electronic sensors to combat the global resurgence of malaria ;

(b) if so, whether after successful demonstration of the techniques, they have recommended the international organisations or interested Governments to accept the proposal ; and

(c) whether Union Government have any plan to get the proposal examined and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). This Ministry is not aware of such an experiment.

(c) Does not arise.

Inadequate Air Service between Mangalore and Bangalore

4471. SHRIMATI BASAVARAJESWARI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Karnataka Government had drawn the attention of the Union Government regarding inadequate air service between Mangalore and Bangalore;

(b) whether the State Government had suggested that additional services should be operated between Mangalore and Bangalore to meet the traffic demand ;

(c) whether the suggestion has been considered by Union Government ; and

(d) if so, the details thereof and if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir. The Government of Karnataka had requested that Bangalore be connected to Mangalore by Boeing 737 service. The State Government had suggested that an additional service may be operated on this route in case Boeing 737 service could not be introduced.

(c) and (d). Indian Airlines has with effect from the 1st November, 1986, introduced a daily B-737 service between Mangalore and Bangalore.

Buses added to DTC Fleet

4472. SHRI C. JANGA REDDY :

DR. A.K. PATEL :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether at the time of last fare hike, 400 new buses were proposed to be added to the existing fleet of 4956 DTC buses ;

(b) if so, the number of buses which have been added by now ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c). Augmentation of bus fleet including replacement of a buses is a continuing process. Since the fare-revision in February, 1986, the DTC has purchased 202 buses for its fleet and further orders for 308 bus-chassis have been placed.

Financial Assistance by SDFC to Shipping Industry and Fishing Trawler Industry and Recovery of Loans

4473. SHRI K. RAMAMURTHY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the quantum of financial assistance rendered by the defunct Shipping Development Fund Committee to the Shipping Industry since its inception to date ;

(b) the outstanding loan and interest to be recovered from the Shipping Industry ;

(c) the financial assistance rendered by the S.D.F.C. to the deep sea fishing trawler industry ; and

(d) the outstanding loan to be recovered from the deep sea fishing trawler industry by the S.D.F.C. ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Shipping Development Fund Committee has accord-

(i) Rupee loan	—Rs. 1374.64 crores
(ii) SAFAUNS Guarantees	—Rs. 481.33 crores
(iii) Guarantees/counter Guarantees	—Rs. 1656.10 crores

Total :	Rs. 3512.07 crores

The Shipping Development Fund Committee, as on date is not defunct. It would stand abolished from a date to be notified as per SDFC (Abolition) Act 1986.

(i) Principal amount due	—Rs. 228.86 crores
(ii) Half yearly interest due	—Rs. 116.71 crores
(iii) Amount paid under Guarantees/ Counter-Guarantees	—Rs. 33.37 crores
(iv) Payment to be made under invoked guarantee/counter- guarantee	—Rs. 76.70 crores
(v) Amount paid for renewal of insurance instalment	—Rs. 0.57 crore

Total :	—Rs. 456.21 crores

(c) Financial assistance rendered by Shipping Development Fund Committee to the deep sea fishing trawler industry since its inception till 19.3.1987 is Rs. 53.57 crores.

(i) Principal instalment	—Rs. 0.45 crore
(ii) Half yearly interest	—Rs. 1.04 crore

Total :	—Rs. 1.49 crore

ed financial assistance to Shipping Companies from its inception till 19.3.1987 as follows :—

(b) Outstanding loan and interest to be recovered from the Shipping Companies as 31.1.1987 is as follows :—

(d) Outstanding loans to be recovered from the deep sea fishing trawler industry as on 28.2.1987 is as under :—